

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2025 in RFA/45/2025/(Filing No.)

SANJAY KUMAR JAIN

APPLICANT

VERSUS

TENZING WANGYAL BHUTIA

RESPONDENT

Date: 07.08.2025

CORAM :THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Ms. Puja Kumari Singh, Advocate.

For Respondent None.

ORDER

Learned Counsel appearing on behalf of Applicant submits that Mr. Safal Sharma, Counsel on record, is unable to appear on account of an unavoidable religious ceremony in his family. She seeks short adjournment.

Considered and ordered accordingly.

List on 28-08-2025.

Judge
07.08.2025